

**Central Administrative Tribunal  
Principal Bench**

**OA No.286/2015**

New Delhi, this the 31<sup>st</sup> day of July, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)**

Dr. A.K. Doshi, Aged 76 years,  
S/o Late Shri Tara Chand,  
Ex-Member,  
Company Law Board,  
Government of India,  
R/o H.No.323, Sector-46,  
Faridabad-121001, Haryana.

...Applicant

(None )

**Versus**

1. Union of India, through,  
Secretary to the Govt. of India & Ors.,  
Ministry of Corporate Affairs,  
Shastri Bhawan,  
5<sup>th</sup> Floor, A, Wing, Dr. Rajendra Prasad Marg,  
New Delhi-110001.
2. Sr. Accounts Officer,  
Ministry of Corporate Affairs,  
Prayavaran Bhawan,  
B-Block, CGO Complex,  
New Delhi.
3. Secretary to the Government of India,  
Ministry of Personnel, Public Grievance and Pension  
3<sup>rd</sup> Floor, Lok Nayak Bhawan,  
Khan Market, New Delhi.

...Respondents

(By Advocate : Shri Ashok Kumar)

**ORDER (ORAL)**

On 27.09.2017, 07.11.2017 and 02.01.2018, the matter was adjourned at the request of the proxy counsel for applicant.

Thereafter, on 03.04.2018 and 05.07.2018, none appeared on behalf of the applicant. Learned couns+el for respondents is present. It appears that the applicant has lost interest in pursuing this OA further. Accordingly, the OA is dismissed in default and for non prosecution. No costs.

**( Nita Chowdhury )**  
**Member (A)**

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